

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 302 OF 2018 &**  
**IA NO. 1120 OF 2018**

**Dated : 10<sup>th</sup> May, 2019**

**In the matter of:**

**M/s Lohia Developers (India) Pvt. Ltd.**

**.... Appellant(s)**

**Vs.**

**Uttar Pradesh Electricity Regulatory Commission & Ors..**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **20.05.2019.**

**PS/Court Master**

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